

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 122
IA/417(AHM)2021
in
CP(IB) 418 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

IDBI
V/s
Reliance Naval and Engineering Ltd

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Advocate along with Mr. Aditya B. Mehta, Advocate, for the applicant.

For the Respondent : Mr. Saurabh Soparkar, Sr. Advocate, for Respondent No.1
Ms. Suchitra V, Advocate for Respondent No.3
Advocate appeared on behalf of Respondent No.2

ORDER

Matter stands adjourned to 06.09.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)